

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

61

C.A No. 84/(MAH)/2017

CORAM:


Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE PARTIES: M/s. Tech Mahindra Limited.

SECTION OF THE COMPANIES ACT: 621A of the Companies Act 1956/441
of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Adv Devul Dighe	Adv. for Applicant	
	ilb SD Isroni		
	Low Chambers		

ORDER

CA 84/621A/441/NCLT/MB/MAH/2017

At request of the Petitioner, list this matter on 20.11.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

M. K. SHRAWAT
Member (Judicial)